

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.513/98

Thursday, this the 2nd day of April, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

Binu M,
Binu Nivas,
Kaninadu,
Vadavucode.P.O.

- Applicant

By Advocate Mr PC Sebastian

Vs

1. The Sub Divisional Inspector of Post Offices,
Tripunithura Sub Division,
Tripunithura.
2. The Post Master General,
Central Region,
Kochi-682 016. - Respondents

By Advocate Mr TPM Ibrahim Khan, SCGSC

The application having been heard on 2.4.98, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

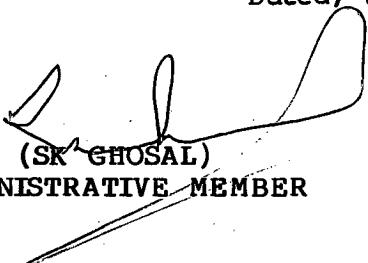
The applicant is an aspirant for selection and appointment to the post of Extra Departmental Delivery Agent, Varikoli. The applicant has filed this application for a declaration that he is entitled to be considered for selection and appointment to the post of EDDA, Varikoli though his name is not sponsored by the Employment Exchange. Learned counsel for the applicant submits that the interview is scheduled to be held on 6.4.98.

2. When the application came up for hearing, learned counsel for respondents states that in view of the ruling of the Hon'ble Supreme Court in Excise Superintendent, Malkapatnam, Krishna District, A.P. Vs KBN Visweshwara Rao, (1996) 6 SCC, 216, the respondents would consider the candidature of applicant also for selection and appointment to the post of EDDA, Varikoli.

3. In view of what is stated above, we dispose of this application with a direction to the respondents to consider the candidature of the applicant as valid for selection and appointment to the post of EDDA, Varikoli and to consider him at the interview scheduled to be held on 6.4.98 or any other deferred date, though his name may not be sponsored by the Employment Exchange. No costs.

4. Learned counsel for the respondents undertakes to inform the respondents of this order forthwith.

Dated, the 2nd April, 1998.


(SK GHOSAL)
ADMINISTRATIVE MEMBER


(AV HARIDASAN)
VICE CHAIRMAN

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